

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MILLENIUM BROADCAST COMPANY PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	MILLENIUM BROADCAST COMPANY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	NOVEMBER 5, 1999
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	MINISTRY OF CORPORATE AFFAIRS
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U64200MH1999PTC122566
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4A MOHATTA BHAVAN, 10 DR E. MOSES ROAD, WORLI, MUMBAI 400018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	DECEMBER 9, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. UMESH LAKHANI ADDRESS: BATHIYA & ASSOCIATES LLP, 910, HUBTOWN SOLARIS, N.S. PHADKE ROAD, NEAR EAST WEST FLYOVER, MUMBAI – 400069 EMAIL: umesh.lakhani@bathiya.com TEL NO.: 9930732353 REGISTRATION NUMBER: IBBI/IPA-001/IP-P00322/2017-18/10592
8.	LAST DATE FOR SUBMISSION OF CLAIMS	JANUARY 8, 2020

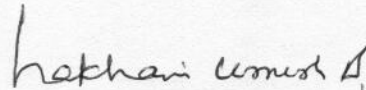
Notice is hereby given that the Millenium Broadcast Company Private Limited has commenced voluntary liquidation on December 9, 2019.

The stakeholders of Millenium Broadcast Company Private Limited are hereby called upon to submit a proof of their claims, on or before January 8, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



(Umesh Lakhani)

Date: December 9, 2019

Place: Mumbai

Registration Number: IBBI/IPA-001/IP-P00322/2017-18/10592